

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.207of 2020

Rajendra Soren		Appellant
	Versus			
The State of Jharkhand		Respondent

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. A.K. Das, Adv.
For the State : APP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

08/06.09.2021: Defect pointed out by the Office is ignored for time being.

(Rajesh Kumar, J.)

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